

1	2	3	4
Orissa Private			
1.	23201	Rayagada	
2.	30702	Deogaon	0.00
3.	30803	Dhenkanal	0.00
4.	36401	Dharamgarh	0.00
Sub Total Private			—
Total Orissa			0.44
West Bengal and Public			
1.	23301	Ahmedpur	0.00
Sub Total Public			—
West Bengal and Private			
1.	23401	Plassey	0.00
Sub Total Private			—
Total West Bengal			—
Nagaland and Public			
1.	23501	Dimapur	0.00
Sub Total Public			—
Total Nagaland			—
Pondicherry and Co-operative			
1.	31001	Pondicherry	0.00
Sub Total Co-operative			—
Pondicherry and Private			
1.	31101	New Horizon	0.24
Sub Total Private			0.24
Total Pondicherry			0.24
Goa and Co-operative			
1.	31501	Tiska	0.00
All India Total			26974.16

Import of Fertilizer

294. SHRI RAMPAL SINGH : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government propose to import fertilizers from Bulgaria or any other country;

(b) whether these countries are also willing to set up joint ventures in the fertilizer sector;

(c) if so, the details thereof; and

(d) the decision taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR A.K. PATEL):

(a) to (d) In the 12th Session of the Bulgarian-Indian Joint Commission on Economic Scientific and Technical Cooperation held in Sofia, Bulgaria on September 23-25, 1998 the Indian delegation expressed their interest in obtaining supply of chemical fertilizers from Bulgaria as well as the establishment of joint ventures. Both sides have agreed on establishment of contacts between Bulgarian manufacturers of fertilizers and the Indian trading companies in the public sector i.e. M.M.T.C. Ltd., State Trading Corporation (STC) and Project Equipment Corporation (PEC).

2. Besides Bulgaria, Oman and Iran are two countries which have been pursuing proposals for setting up of Joint Ventures with Indian fertilizer companies/cooperatives. These are at different stages of consideration.

3. Amongst fertilizers, urea is the only fertilizer which is imported on Government account. The imports are made through designated canalising agencies which invite bids through tenders. In the past, urea imports have been made from the CIS countries, Arabian Gulf countries, Libya, Iran, Romania, Indonesia and Bangladesh etc. The imports of other decontrolled fertilizers, namely, DAP and MOP have been decanalised with effect from September '92 and June '93 respectively. These are made on the private trade account.

Cancer Patients

295. SHRI ADITYANATH :

DR. ASHOK PATEL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the number of cancer patients has been increasing despite availability of sophisticated medical facilities and spread of awareness about cancer;

(b) if so, the reasons therefor;

(c) whether the Government are contemplating to initiate any special scheme to affectively control of this deadly disease; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) There is a small increase in the overall incidence rate of cancer as per the data available from population based cancer registry under the National Cancer Registry Programme of MCMR.

(b) It is due to the increase in life expectancy at Birth and changes in the life style.

(c) and (d) The Government of India is strengthening the existing schemes of :

1. Regional Cancer Centres.
2. Development of Oncology Wings in Medical Colleges.
3. Installation of Cobalt-60 Teletherapy Unit.
4. District Cancer Control Programme.
5. Financial assistance to NGOs for awareness and early detection of cancer as provided under National Cancer Control Programme.

Allotment of LPG Agencies

296. SHRI ANUPLAL YADAV :

SHRI K.C. KONDAIAH

SHRI MULLAPALLY RAMACHANDRAN :

SHRI PRABHU DAYAL KATHERIA :

SHRI JUAL ORAM :

SHRI RAM TAHAL CHAUDHARY :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of LPG agencies allotted during 1995, 1996 and 1997 separately, State-wise;

(b) the number out of these agencies allotted to SCs/STs, Statewise;

(c) the number of applications still pending for allotment of such agencies, State-wise;

(d) the steps proposed to be taken by the Government for clearance; and

(e) the number and locations of such agencies proposed to be allotted in Bihar, Karnataka, Orissa and Kerala during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (e) Information is being collected and will be laid on the Table of the House.

[English]

Agricultural Labour

297. SHRI V.V. RAGHAVAN : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have given up the proposal for enacting a Central Legislation to protect the interests of the agricultural labourers in the country; and

(b) if not, the present position of the proposal?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No, Sir.

(b) A proposal for enacting a Central Legislation to protect the interest of the agricultural labourers in the country is at the stage of consultation with various Ministries/Departments.

Permission for Combination of Anti-T.B. Drugs

298. SHRIMATI NISHA CHAUDHARY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have issued a Gazette Notification under Drugs & Cosmetics Act, 1940 and Rule 1945 for not allowing certain combinations of Anti-T.B. drugs;

(b) if so, the details thereof;

(c) whether the Government have allowed specific permission/No objection to certain favourites in violation of the law;

(d) if so, the reasons therefor; and

(e) the extent to which unintended profit occurred to such manufacturers due to this and violation of the said Rule; and

(f) the reaction of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) The combinations of Pyrazinamide with Rifampicin and INH allowed as per recommended daily dose are as given below :-

Drugs	Minimum	Maximum
1. Rifampicin	450 mg.	600 mg.
2. INH	300 mg.	400 mg.
3. Pyrazinamide	1000 mg.	1500 mg.

The following fixed dose combination (FDCs) of Ethambutol with INH are also allowed:-